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## CENTRAL ADMINISTRAIVE TRIBUNAL PRINCIPAL BENCH

CP 420/2004 OA No 946/2004.

New Delhi this the 11th day of February, 2005

Hon'ble Mr. V.K.Majotra, Vice Chairman (A) Hon'ble Mrs. Meera Chhibber, Member (J)

Rati Ram, S/0 Late Mulayam Singh Ex.Chowkidar (Civilian), Military Hospital, Agra-Cantt. Resident of Mohalla-Navi Pura (Old Basti), Transformer Wali-Gali, Post-Dhnauli, Agra (UP)

..Petitioner

(By Advocate Shri D.N.Sharma)

**VERSUS** 

Brigadier B.B.Mahanty, Commandant, Military Hospital, Agra-Cantt (UP)

..Respondent

(By Advocate Shri Satya Siddiqui)

ORDER (ORAL)

Hon'ble Mr. V. K. Majotra, Vice Chairman (A)

Shri D.N.Sharma, learned counsel for petitioner seeks and is allowed to withdraw this CP as compliance of Tribunal's order has been made by the respondent. Accordingly, CP is disposed of as withdrawn. Notice is discharged.

(Mrs.Meera Chhibber)

Member (J)

(V. K. Majotra) Vice Chairman (A)

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